

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 11/09/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/276/ (IB)/2017
NAME OF THE PETITIONER(S) : BHANSALI ENGINEERING POLYMERS LTD
NAME OF THE RESPONDENT(S) : SURYODAYA PLASTICS LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. H-MANOJIN

Counsel for Petitioner



ORDER

Counsel for petitioner present. No representation on behalf of respondent.
Counsel for petitioner is directed to send private notice to the respondent and
file proof of service by way of an affidavit by the next date of hearing. Put up
on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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